

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4555
ANSWERED ON:24.04.2000
LPG TO POWER PROJECTS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criteria fixed for the allotment of gas from GAIL to power projects;
- (b) the number of sanctions accorded for supply of LPG to various private and Public sector power projects during the last three years including quantity in cubic million meters, State-wise; and
- (c) the number of applications pending for sanction of gas to power projects during the above period including the quantity demanded, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SANTOSH KUMAR GANGWAR)

(a) Allocation of natural gas to different consumers including Power Projects is made by the Government on the recommendations of an Inter-Ministerial Committee called Gas Linkage Committee.

(b) Liquefied Petroleum Gas (LPG) is not supplied to Power Projects. However, details of allocation of natural gas to power projects made during the last three years are as follows:

(in million standard cubic metres per day-MMSCMD)

State	No. of Projects	Total allocation
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Andhra Pradesh	6	4.135
Delhi	1	1.950
Rajasthan	1	0.200
Tamil Nadu	5	1.870
Tripura	2	0.175

(c) The demands for allocation of natural gas are considered by the Government from time to time to the extent of gas availability and also the long term gas availability projections.